Written Answers to [12 February, 2014] Unstarred Questions 223

The Ministry of Tourism has advised all the State Governments/Union Territory Administrations to deploy Tourist Police in the States/Union Territories. The State Governments of Andhra Pradesh, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Rajasthan, Jammu and Kashmir, Uttar Pradesh, Delhi, Punjab, Madhya Pradesh and Odisha have deployed Tourist Police, in one form or the other.

In addition, the Union Ministry of Tourism along with stakeholders have adopted the 'Code of Conduct for Safe and Honourable Tourism', which is a set of guidelines to encourage tourism activities to be undertaken with respect for basic right like dignity, safety and freedom from exploitation of both tourists and local residents in particular, women and children.

## Contract for developing database of NATGRID

2269. SHRI ANIL MADHAV DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether private firms have been awarded contracts for developing database of National Intelligence Grid (NATGRID);

(b) if so, the details thereof;

(c) whether any part of the work pertaining to NATGRID has been outsourced to any foreign firm or consultant; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

## Establishment of NSG hubs

2270. DR. V. MAITREYAN: Will the Minister of HOME AFFAIRS be pleased to state:

 (a) whether Government has plans for the establishment of National Security Guard (NSG) hubs at Chennai, Kolkata, Hyderabad and Mumbai and for empowerment of NSG; (b) if so, the details thereof;

(c) the various measures taken by Government to deal with the menace of extremism and terrorism and to strengthen and re-organize Multi-Agency Centre to enable it to function on  $24 \times 7$  basis for real time collation and sharing of intelligence with other intelligence and security agencies; and

(d) the total funds allocated for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) The Government has established four Regional Hubs of National Security Guard (NSG) at Chennai, Hyderabad, Kolkata and Mumbai. These hubs have been operationalized on 30th June/1st July, 2009.

(c) and (d) Steps have been taken to strengthen and upgrade the capabilities of intelligence agencies both at the Central and the State level, including strengthening of the Multi-Agency Centre (MAC) in the Intelligence Bureau and Subsidiary Multi Agency Centres (SMAC) in the States, to enable them to share information on  $24 \times 7$  basis. No separate fund allocation has been made for Multi-Agency Centre. The expenditure on MAC is met by Intelligence Bureau from its overall budget provisions as proposed and allocated to them to meet the requirements of their overall charter of duties.

## Deletion of Section 309 of IPS for decriminilization of attempt to suicide

2271. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Supreme Court in a case of Aruna Ramchandra Shanbaug *Vs.* Union of India and others decided in 2011, had recommended to delete Section 309 of IPC and to decriminalize attempt to commit suicide;

(b) if so, the action taken by Government in this regard;

(c) whether Government is aware that people attempting to suicide need help, compassion and counselling instead of punishment; and

(d) if so, the attempts made in this regard?

## THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes Sir, Hon'ble Supreme Court in the